

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

I.A. No. 468 of 2014

In

D.F.R. No. 2966 of 2014

Dated : 17th December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Association of Approved & Classified Hotels of Kerala

... Appellant(s)

Versus

Kerala State Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Ramesh Babu, Sr. Adv.
Mr. James P. Thomas

ORDER

I.A. No. 468 of 2014

(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 19.01.2015. Dasti service is permitted.

Post the matter on **19.01.2015.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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